



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/28/2021	BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S S SAIKIA	SC, APSC SC, PERSONNEL DEPT.
	<b>WITH</b>			
2	WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
	<b>WITH</b>			
3	WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
4	WP(C)/1760/2021	M/S SELVEL ADVERTISING PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
5	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
<b>ADMISSION</b>				
6	WP(C)/1185/2016	THE DEPUTY COMMISSIONER, NAVODAYA VIDYALAYA SAMITY and ANR <b>Versus</b> MISS SHABNAM SULTANA AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MRS. R S CHOUDHURY	MR. P MAHANTA (AMICUS CURIAE ) MR. S C KEYAL MR. S C KEYAL
7	WA/157/2021 B/O	MITALI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, HIGHER EDU
8	WP(C)/270/2021	BAKUL MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A SARMAH MR. M K SHARMA	GA, ASSAM MR. C K S BARUAH (R-12) SC, FOREST ASSTT.S.G.I.
	<b>WITH</b>			
9	WP(C)/5772/2020	DHANESWAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR K K MAHANTA MR. A SARMAH MR. M K SHARMA	GA, ASSAM MR. S S ROY ASSTT.S.G.I. SC, FOREST

10 **WITH**  
WP(C)/129/2021

DHANESWAR RABHA  
**Versus**  
THE STATE OF ASSAM AND 12 ORS

MR. M K SHARMA

GA, ASSAM  
SC, FOREST  
ASSTT.S.G.I.

**ORDERS**

11 PIL(Suo Moto)/5/2021  
WITH OFFICE NOTE, 1(ONE)  
SEALED ENVELOPE, FIXED

XXX  
**Versus**  
IN RE - STATE OF ARUNACHAL PRADESH  
AND 4 ORS

MR. U K NAIR, SR. ADV

MR N DUTTA, AG, AP  
MR. A CHANDRAN, ADDL.  
SR. GA, AP

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7804/2019 WITH LCR	NAYAN SEAL @ NAYAN NAMODAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/8343/2019 WITH LCR	SAHITAN NESA @ SHWAHITAN NESA ALIAS MOSSD. SAHIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1135/2020 WITH LCR	AIZAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3393/2020 WITH LCR	PHULESWARI SARKAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/3441/2020 WITH LCR	MD. MATIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/1296/2021 B/O	KADER GONI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2712/2021 FIXED	DHARMENDRA SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/2802/2021 FIXED	SAMIRAN DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/2819/2021 FIXED	NARAYAN DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/2996/2021 FIXED	MD. SHAMSUL HOQUE KHAN @ SAMSUL HAQUE KHAN @ SAMSUL HAQUE @ SAMSUL KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3081/2021 FIXED	GOLAPI BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/3127/2021 FIXED	SAJONI BARMAN <b>Versus</b> UNION OF INDIA AND 6 ORS.	MRS. B GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3278/2021	FATIK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. S RANA MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/3281/2021 B/O	SAMEJ ALI @ MD SOMEJ ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**DETENTION**

15	I.A.(Civil)/532/2021 WITH LCR, B/O <b>in</b> WP(C)/5026/2019	MATLIB ALI @ MATLEBUDDIN @ MATLEB <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D A KAIYUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5026/2019	MATLIB ALI @ MATLEBUDDIN @ MATLEB <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	I.A.(Civil)/1097/2021 in WP(C) 3000/21(D/O), FIXED in WP(C)/3000/2021 <b>WITH</b>	THE OIL INDIA LTD. <b>Versus</b> JOYDEEP DAS AND 4 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA
2	Review.Pet./65/2021	SANJAY KUMAR GARG <b>Versus</b> JOYDEEP DAS AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN
			MR H GUPTA (R-6) SC, OIL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Mat.App./1/2021 WITH LCR	SRI KHAKAN SARKAR <b>Versus</b> SMTI NILIMA DHAR	MS R SAHA N CHAUDHURY MR. BHASKAR JYOTI MUKHARJEE	MR. S BHUYAN MR. A MOBARAQUE
<b>ORDERS</b>				
2	I.A./1989/2015 WITH LCR 5 FILES, PB 2 NOS. <b>in</b> CrI.A./257/2015 <b>WITH</b> CrI.A./257/2015	AZIM UDDIN PARAMANIK <b>Versus</b> STATE OF ASSAM and ANR,  AZIM UDDIN PARAMANIK <b>Versus</b> STATE OF ASSAM and ANR,	MR.B K DAS MS.P DAS MR.M R BHARALI  MD R ALI MR. A CHAUDHURY MR. P K DAS MR.B K DAS MS.P DAS MR. N MAHAJAN MR.M R BHARALI	PP, ASSAM    PP, ASSAM
3	I.A.(CrI.)/108/2019 WITH LCR 5 FILES, PB 2 NOS. <b>in</b> CrI.A./50/2019 <b>WITH</b> CrI.A./50/2019	SRI ARUP RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR  SRI ARUP RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR S CHOUDHURY  MR. S D PURKAYASTHA MR S CHOUDHURY	MRS. R D BHUYAN, LEGAL AID COUNSEL  MRS. R D BHUYAN, LEGAL AID COUNSEL
4	I.A.(CrI.)/445/2019 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS. <b>in</b> CrI.A./213/2019 <b>WITH</b> CrI.A./213/2019	SMTI. DIPJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR  SMTI. DIPJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN  MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM    PP, ASSAM
5	I.A.(CrI.)/642/2019 WITH LCR 4 FILES, PB 2 NOS <b>in</b> CrI.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

**WITH**  
Crl.A./298/2019

MD. SABIR AHMED AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MD R ALI  
MR. A CHAUDHURY  
MR. P K DAS  
MR N J DAS  
MR. N MAHAJAN  
MR D K BORDOLOI  
MS. J BAISHYA

PP, ASSAM

6 I.A.(Civil)/801/2021  
WITH LCR  
in Mat.App./8/2021

DIPTI DEVI  
**Versus**  
BALEN SARMA

**WITH**  
Mat.App./8/2021

DIPTI DEVI  
**Versus**  
BALEN SARMA

MR D K BORDOLOI  
MS. J BAISHYA

MS. S KANUNGOE  
MS. J CHETTRY

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1547/2021	AKSHAY BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
2	Bail Appln./1560/2021 B/O	FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
<b><u>MOTION</u></b>				
3	Crl.Rev.P./153/2021 B/O	RATUL CHUTIA @ RATUL CHETIA AND ANR. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. S S BAROOAH	PP, ASSAM
4	Crl.Pet./313/2021 B/O	BODE RAMACHANDRA <b>Versus</b> ATUL BARAR	MR. A BHATTACHARYYA MR N BARMAN	
5	Crl.Pet./348/2021 B/O	ABDUL KASHEM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
6	Crl.Pet./366/2021 B/O	MATINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
7	AB/1928/2021	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM
8	AB/1932/2021	HASHEM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
9	Bail Appln./975/2021	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
10	Bail Appln./978/2021	YUNUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR R DHAR	PP, ASSAM

**BAIL HEARING**



11	AB/3124/2020	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
12	AB/63/2021	NAJAR ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
13	AB/160/2021	RATNESWAR RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM
14	AB/468/2021	MOMENA BEWA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
15	AB/539/2021	SHAHJAMAL TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR J ISLAM	PP, ASSAM
16	AB/610/2021	ABUL KASHEM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
17	AB/628/2021	SHIV SHANKAR YADAV AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. G MAHANTA	PP, ASSAM
18	AB/665/2021	RAJ KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GARODIA MR D SARMA	PP, ASSAM
19	AB/855/2021	MD. MANNAS ALI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
20	AB/912/2021	JAYANTA PATIRI @ JANATA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	AB/1340/2021 FIXED	SHAH ALAM ALI @ SHAH ALAM <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
22	AB/1350/2021 FIXED	MONOJIT SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	PP, ASSAM
23	AB/1379/2021 FIXED	RENU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
24	AB/1396/2021 FIXED	MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. G PATHAK	PP, ASSAM
25	AB/1407/2021 FIXED	HRIDAYANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
26	AB/1410/2021 FIXED	JYOTI PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
27	AB/1426/2021 FIXED	SANJIB MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	AB/1477/2021 FIXED	JAYANTA CHAKROBORTY @ BAPPA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
29	<b>WITH</b> AB/1498/2021	AFJAL ALI <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
30	AB/1550/2021 FIXED	JASMAT ALI @ HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. M K HASAN	PP, ASSAM

31	AB/1596/2021 FIXED	MAHMUD HUSSAIN LASKAR @MAHMUD HASSAN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
32	AB/1702/2021 FIXED	ANOWAR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD	PP, ASSAM
33	AB/1707/2021 FIXED	TAJ UDDIN AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
34	AB/1709/2021 FIXED	MD. MIFTAHUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
35	AB/1728/2021 FIXED	SRI SURASH @ SURESH PODDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
36	AB/1730/2021 FIXED	SIDDIQUE KUDDUS AHMED <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	PP, ASSAM
37	AB/1734/2021 FIXED	DHARANI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
38	AB/1849/2021 FIXED	FARUK KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
39	CrI.Rev.P./55/2021 B/O	SWADESHI WOOLLEN MILLS <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. A M BORA MS. B S GOYAL MR A NATH DR ANKIT TODI MR J BORAH MR. A J HAZARIKA	SC, NCB
40	CrI.Rev.P./147/2021 FIXED	PADMA KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M RANA MD. I AHMED	PP, ASSAM
41	I.A.(CrI.)/214/2021 B/O <b>in</b> CrI.Pet./1270/2018 <b>WITH</b> CrI.Pet./1270/2018	MOHSIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  MOHSIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H A TALUKDAR  MR A M MAZUMDAR MR. S C BISWAS MD E AHMED MR. R A CHOUDHURY MS L BORDOLOI MR. H A TALUKDAR MR. T A CHOUDHURY	PP, ASSAM  MR B BURAGOHAJIN (R2) MS. S GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Cont.Cas(C)/213/2021 B/O	DEBANGSHU KR. BHOWMIC <b>Versus</b> PREETOM SAIKIA AND ANR.	MS D BORGHAIN MR. P GOHAIN MS M SHARMA MS. K BORUAH	
2	WP(C)/2122/2021	LAKHI NATH CHIENTEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU
3	WP(C)/2125/2021	SABITA GAM PAW <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU
4	WP(C)/2509/2021	BHARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
5	WP(C)/3219/2021	BHIMALCHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE
6	WP(C)/3244/2021	MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD MD E AHMED	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3247/2021	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8	WP(C)/3266/2021	RATNA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/3267/2021	NILUTTAMA BANERJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM
10	WP(C)/3268/2021	ABDUL JOLIL AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/3271/2021	BIKASH CHANDRA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU
12	WP(C)/3274/2021	GIRINDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. H N SARMA	GA, ASSAM

13	WP(C)/3280/2021 B/O	DEEPAK KR PRASAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, SEC. EDU.
14	WP(C)/3284/2021	MUKUL KONWAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N HAQUE MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
15	WP(C)/3285/2021	BABUL BORAH <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
16	WP(C)/3289/2021	NIBHA RANI BORO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BHAGABATI MS. P ADHIKARI G UDDIN MR H I CHOUDHURY	GA, ASSAM
17	WP(C)/3292/2021 B/O	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	SC, EDU
<b>ORDER (STAY VACATING)</b>				
18	I.A.(Civil)/468/2021 B/O in WP(C)/392/2021	THE EUNUS ALI HIGH SCHOOL AND ANR <b>Versus</b> MD. ADAM ALI AND 6 ORS	MR H R A CHOUDHURY MR H R A CHOUDHURY DR. B AHMED MR. N HAQUE MR M HUSSAIN MR. S R BORUAH (GA, ASSAM, R-3)	MR A R BHUYAN
	<b>WITH</b> WP(C)/392/2021	MD. ADAM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SEC. EDU. MR H R A CHOUDHURY DR. B AHMED MR. N HAQUE MR M HUSSAIN MR. S R BORUAH (GA, ASSAM, R-3)
<b>ADMISSION</b>				
19	WP(C)/2869/2021 FIXED	DR. RAJDEEP DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. S DEKA MR. P DUTTA MS. J BORO	MR. A M BORA MR. B CHAKRAVARTY MR. D K BAIDYA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/5700/2011 B/O	OMKAR SINGH <b>Versus</b> UNION OF INDIA AND ORS	MR. T U LASKAR MR. K A MAZUMDER MR. E AHMED MS N K BARBHUIYA MR. A MALIK	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1867/2019 <b>in</b> WP(C)/5700/2011	OMKAR SINGH <b>Versus</b> UNION OF INDIA AND ORS	MR. A MALLIK	ASSTT.S.G.I.
<b>MOTION</b>				
2	WP(C)/2820/2021 FIXED	PROMUD BORGHAIN AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. A M KHAN	SC, IWT
3	WP(C)/3279/2021 B/O	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
4	WP(C)/3286/2021	MARAMEE MEDHI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL (BTC) AND 3 ORS	MR. R MAZUMDAR MR. R ISLAM	SC, BTC
5	WP(C)/3287/2021	BIPUL CH. RAY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL (BTC) AND 3 ORS	MR. R MAZUMDAR MR. R ISLAM	SC, BTC
6	WP(C)/3293/2021 B/O	PRABJOT SINGH ARORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
7	I.A.(Civil)/2315/2020 <b>in</b> Cont.Cas(C)/610/2019	JADAV CH. KUMAR AND 11 ORS. <b>Versus</b> GHANSHYAM DASS	MR. B D KONWAR SR. ADV. MR. R KALITA	MR S DAS MR K K GOSWAMI SC, GMC
	<b>WITH</b> Cont.Cas(C)/610/2019	JADAV CH. KUMAR AND 11 ORS. <b>Versus</b> NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. S BORA

8	I.A.(Civil)/948/2021 in Cont.Cas(C)/5/2020  <b>WITH</b> Cont.Cas(C)/5/2020	LABANYA SAIKIA <b>Versus</b> RATUL CH. BORDOLOI AND 3 ORS.	MR D MAHANTA	MR B GOGOI
		LABANYA SAIKIA <b>Versus</b> RATUL CH. BORDOLOI AND ANR. <b>ADMISSION</b>	MR. A BORUA MR D MAHANTA	MR. B GOGOI SC, HEALTH AND F W
9	WP(C)/2958/2018	PANKAJ KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. K BARPUJARI MR. C P SHARMA	MR. S S ROY(R-6)
10	WP(C)/2996/2018 WITH LCR	THE MANAGEMENT OF BOGAPANI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
11	<b>WITH</b> WP(C)/6540/2018	MANGRA ETWA <b>Versus</b> THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
12	WP(C)/558/2020 B/O	RATAN KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H DAS MR. B C DEKA	SC, ASSAM SEEDS CORPORATION LTD. (R-3) SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
13	WP(C)/3119/2020	BIPUL DAS AND 8 ORS. <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
14	WP(C)/3684/2020 FIXED	HAREN KUMAR NATH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR A KAKOTI	MR. D C BORAH ASSTT.S.G.I. SC, UPSC
15	WP(C)/132/2021 FIXED	RAJU PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY	SC, PNRD SR. GA, ASSAM
		<b>ORDERS</b>		
16	WP(C)/3014/2015 FIXED	JAKIR HOSSAIN and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
17	WP(C)/5454/2017 FIXED	MAYNAL HOQUE and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
18	I.A.(Civil)/369/2021 in MFA/136/2017  <b>WITH</b> MFA/136/2017	KAMAL DAS <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR. R Deka MR A CHOUDHURY S I AKAND	MR. R C PAUL MS. S ROY
	<b>WITH</b> I.A.(Civil)/2377/2017 in MFA/136/2017	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI KAMAL DAS and ANR	MR.R C PAUL MS.S ROY	MR. R Deka (R1) MS P MISHRA (R1)
19	I.A.(Civil)/432/2021 in WP(C)/9248/2019	MUSLIMA KHATUN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD

	<b>WITH</b> WP(C)/9248/2019	MUSLIMA KHATUN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, PNRD GA, ASSAM SC, FINANCE
20	I.A.(Civil)/686/2021 <b>in</b> WP(C)/260/2021	THE ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD AND ANR. <b>Versus</b> CHANDRA KANTA SINGHA AND 9 ORS.	MS. A BEGUM MR. R M DAS	MR. S K GHOSH
	<b>WITH</b> WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/421/2021 <b>in</b> WP(C)/260/2021	CHANDRA KANTA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3277/2021 CAVT. NO.04542/021, B/O	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	GA, ASSAM MR. H ALI MR. R A CHOUDHURY FOR CAVEATOR
2	WP(C)/3282/2021 B/O	JYOTI DAS AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
3	WP(C)/3290/2021	PRASANTA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORA MS J RAJKUMARI	SC, P H E
4	WP(C)/3291/2021	MEHERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, APDCL
5	WP(C)/3296/2021	BIKASH SHARMA <b>Versus</b> PUNJAB NATIONAL BANK AND ANR.	MR. K N CHOUDHURY MR. R DUBEY MR. H DAS	SC, PNB
6	WP(C)/3302/2021 B/O	FIRUJA KHANOM LASKAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
<b>ADMISSION</b>				
7	WP(C)/7705/2019 CAVT. NO.1098/2019 WP(C)/7503/2013 (Disposed)	MOTIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR MR. A K AZAD MR. A S TAPADER	MR. K N CHOUDHURY SC, PNRD GA, ASSAM MR H R CHOUDHURY MR H R CHOUDHURY MR. D J DAS MR. N N DUTTA (AMICUS CURIE) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1936/2020 <b>in WP(C)/7705/2019</b>	MUHIBUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. P N GOSWAMI
8	<b>WITH</b> WP(C)/7729/2018	BAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D K BAGCHI	GA, ASSAM



9	<b>WITH</b> WP(C)/7789/2018	JAHANARA BEGOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. A B T HAQUE	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1) MR R DHAR (GA, ASSAM, R-3) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, R-2)
10	<b>WITH</b> Cont.Cas(C)/639/2019	MOTIUR RAHMAN <b>Versus</b> ANBHAMATUN M.P.	MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR	MRS. D DAS BARMAN MS. P CHUTIA
11	<b>WITH</b> WP(C)/7503/2019	MOTIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. N J KHATANIAR MR. A S TAPADER	SC, PNRD GA, ASSAM MR H R CHOUDHURY MR. N DUTTA (AMICUS CURIE)
12	<b>WITH</b> WP(C)/26/2020	NARGIS JAHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. I KALITA MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER	SC, PNRD GA, ASSAM MR. A M S MAZUMDER MR. A M S MAZUMDER
	<b>WITH</b> I.A.(Civil)/135/2020 in WP(C)/26/2020	ISMATARA BEGUM LASKAR <b>Versus</b> NARGIS JAHAN AND 5 ORS	MR. A R TALUKDAR MR A T M HUSSAIN	GA, ASSAM MR. P N GOSWAMI
13	<b>WITH</b> WP(C)/2297/2020	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D C NATH MS. P BORAH MR. S BARTHAKUR	SC, PNRD GA, ASSAM MR. H ALI (R-7 & 8)
14	<b>WITH</b> WP(C)/2687/2020	RABIA NURJAHAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR H I CHOUDHURY	SC, PNRD
15	<b>WITH</b> WP(C)/2691/2020	SARASWATI RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY MR. K P PATHAK	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR F U BARBHUIYA MS S DAS
16	WP(C)/550/2020	M/S. SUSUMA HOTEL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MD. ASLAM	SC, FOREST SC, P C B A
17	WP(C)/958/2020	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MRS. K DEVI MR R ISLAM MR J RAHMAN	GA, ASSAM MR. P N GOSWAMI SC, FOREST SC, REVENUE
18	WP(C)/2337/2020	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	MR. D DAS SR. ADV GA, ASSAM MR D K MISHRA MR A KALITA MR. M MORE MR. N D SARMA MS T PARASHAR MR. P K SHARMA
	<b>WITH</b> I.A.(Civil)/1737/2020 in WP(C)/2337/2020	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR <b>Versus</b> M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS

19	WP(C)/3559/2020	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
20	WP(C)/885/2021 CAVT. NO.08012/020, B/O	LUTHFA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. P N GOSWAMI(FOR CAVEATOR) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)
21	WP(C)/2970/2021 FIXED	BASAPI KROPI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/3182/2021 FIXED	SUNIL RAJBHOR AND 28 ORS. <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, IRRIGATION
<b>ORDERS</b>				
23	I.A.(Civil)/4021/2019 <b>in</b> WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	<b>WITH</b> WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
24	WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4019/2019 <b>in</b> WP(C)/6720/2017	NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
	<b>WITH</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 <b>in</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
26	I.A.(Civil)/233/2020 WP(C)/1368/2011 (Disposed) <b>in</b> WP(C)/1368/2011	SAMSUDDIN AHMED <b>Versus</b> THE ASSAM BOARD OF REVENUE and ORS	MS. M DEV MS. N DEB	GA, ASSAM SC, REVENUE
27	Review.Pet./41/2021 MACApp./177/2020 (Disposed)	PRAMILA DAS <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	
	<b>WITH</b> I.A.(Civil)/680/2021 <b>in</b> Review.Pet./41/2021	PRAMILA DAS <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	

28	WP(C)/3171/2021 FIXED	TAPAN DEY AND SAILEN KUMAR SHARMA MR R SINGHA (JV)	MR R SINGHA	SC, WATER RESOURCE
		<b>Versus</b>		
		THE STATE OF ASSAM AND 3 ORS.		
29	WP(C)/3198/2021 FIXED	MARUTI TIMBER AND FURNITURES	MR D K DAS	SC, FOREST
		<b>Versus</b>	MR. R K AGARWALA	
		THE STATE OF ASSAM AND 6 ORS.	MR H BETALA	
			MR C KUMAR	
	<b>WITH</b>			
30	WP(C)/3228/2021	DILIP KUMAR SINGHANIA	MR. R K AGARWALA	SC, FOREST
		<b>Versus</b>	MR H BETALA	
		THE STATE OF ASSAM AND 5 ORS	MR C KUMAR	
			MR. T DOLEY	

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1319/2021 FIXED	DAMODAR DEORI @ AMARSING DEORI AND ANR <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
	<b>WITH</b>			
2	Bail Appln./1316/2021	DAMODAR DEORI @ AMARSING DEORI AND ANR <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
	<b>WITH</b>			
3	Bail Appln./1321/2021	DAMODAR DEORI @ AMARSING DEORI AND ANR <b>Versus</b> THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
4	Bail Appln./1408/2021 FIXED	SOFIQL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
5	Bail Appln./1528/2021 FIXED	SHAHA ALOM @ SHAH ALOM MIAH <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
6	Bail Appln./1530/2021 B/O	SYED NABIULLAH ALI <b>Versus</b> THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
7	Bail Appln./1537/2021 B/O	AJJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
8	Bail Appln./1539/2021 B/O	ABDUL RAHIM @ RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
9	Bail Appln./1541/2021 B/O	LALITA DEVI @ LAILY <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
10	Bail Appln./1545/2021 B/O	BISHNU HEMROM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
11	Bail Appln./1562/2021 B/O	MALEK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

**MOTION**

12	AB/1279/2021 FIXED	RANDHIR KUMAR @ RANDHIR RAY <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	AB/1902/2021	SANU MIA @ SAJID ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. R D PURAKAISTHA	PP, ASSAM
14	AB/1903/2021	MOFIZUL SHEIKH @ MD. MOFIZUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
15	AB/1907/2021	ALOMGIR PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
16	AB/1912/2021 B/O	HILAL UDDIN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
17	AB/1915/2021 B/O	CHANDAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
18	AB/1923/2021 B/O	ABDUL RAHOOF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. A HUSSAIN MS C SAIKIA	PP, ASSAM
19	AB/1925/2021 B/O	TAMSER ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MD. GIASH UDDIN MR. N HUSSAIN	PP, ASSAM
20	AB/1930/2021 B/O	UTTAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
21	AB/1933/2021 B/O	SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A C DAS MR H BETALA	PP, ASSAM
22	AB/1936/2021 B/O	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
23	AB/1937/2021 B/O	SADDAM HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
24	AB/1938/2021 B/O	ALI HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

**BAIL HEARING (BA)**

25	Bail Appln./1201/2021 FIXED	ABDUL HAFIZ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
26	Bail Appln./1233/2021	FAKRUL ISLAM @ MOHAMMAD FAKRUL @ MD FAKRUL ISLAM AND ANR. <b>Versus</b> STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
27	Bail Appln./1269/2021	LUKMAN HUSSAIN @ LOKMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
28	AB/1609/2021	AMARESH KANTI ROY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
	I.A.(CrI.)/274/2021 in AB/1609/2021	AMARESH KANTI ROY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

29	Bail Appln./1292/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
30	Bail Appln./1322/2021 SCANNED COPY OF CASE RECORD, FIXED	NAWAJI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
31	Bail Appln./1351/2021 FIXED	AMIT SENGUPTA @ A. K. SENGUPTA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
32	Bail Appln./1361/2021 FIXED	BAKKAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
33	AB/1645/2021 FIXED	HIFZUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
34	AB/1133/2021 B/O	MOFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR M M ZAMAN	PP, ASSAM
35	AB/1310/2021 FIXED	FORIZ UDDIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
36	AB/1322/2021 WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	MR. M R KHANDAKAR PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/283/2021 <b>in</b> AB/1322/2021	NUR ASHURA SIDDIKA <b>Versus</b> SADDAM HUSSAIN AND 35 ORS	MR. M R KHANDAKAR	MR A A DEWAN PP, ASSAM
37	AB/1365/2021 FIXED	SAFIA KHATUN @ PINKI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
38	AB/1510/2021 FIXED	NANDINI TIMUNGPI @ NANDANI TIMUNGPI <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
39	AB/1526/2021 FIXED	SHAHANUR ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALOM MD. R ALI MR. M ALAM	PP, ASSAM
40	AB/1527/2021 FIXED	SRI BIKASH BURAGOHAİN @ BIKASH BOR GOHAİN <b>Versus</b> THE STATE OF ASSAM	MR D MAHANTA MRS. B HAZARIKA	PP, ASSAM
41	AB/1556/2021 FIXED	SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
42	AB/1599/2021 FIXED	GOPHUR ALI <b>Versus</b> THE STATE OF ASSAM	MRS N M SINGHA MS N KHATUN	PP, ASSAM
43	AB/1662/2021 FIXED	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/1679/2021 FIXED	TARAB ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
45	AB/1695/2021 FIXED	MUNNA ALI @ YOUSUF YOHUNA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
46	AB/1705/2021 FIXED	TABARUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	PP, ASSAM

47	AB/1712/2021 FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
48	AB/1738/2021 FIXED	FURKAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
49	AB/1745/2021 FIXED	HABEJ ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
50	AB/1869/2021 FIXED	SAMSUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR H R CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1291/2021 FIXED	TIKU SINGH <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
2	Bail Appln./1487/2021 B/O	BULBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
3	Bail Appln./1518/2021 B/O	KHAIRUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./1520/2021 B/O	MD NIZAM UDDIN @ NIJAM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
5	Bail Appln./1521/2021 B/O	NARAYAN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
6	Bail Appln./1542/2021 B/O	BASER ALI <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
7	Bail Appln./1552/2021 B/O	UTTAM DHAKAL <b>Versus</b> THE STATE OF ASSAM	MR. B J TALUKDAR MR J BARUA	PP, ASSAM
8	Bail Appln./1553/2021 B/O	NITYA DHAKAL <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
9	Bail Appln./1557/2021 B/O	CHINTU BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
10	Bail Appln./1558/2021 B/O	TAJNUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
11	Bail Appln./1559/2021 B/O	MD IMRAN HUSSAIN @ AMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
12	Bail Appln./1561/2021 B/O	EMAM UDDIN LASKAR @ MD. IMAM UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM



13	Bail Appln./1563/2021 B/O	CHANDAWATI TAYE <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
14	Bail Appln./1565/2021 B/O	SRI BARMAN BORO <b>Versus</b> THE STATE OF ASSAM	MR. D HAZARIKA MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM

**MOTION**

15	AB/1827/2021 B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
16	AB/1935/2021 B/O	VINAY KUMAR MEHROTRA <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. D K JAIN MR K JAIN MR. S K PAUL	SC, NCB

**BAIL HEARING (BA)**

17	Bail Appln./896/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. IMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
18	Bail Appln./951/2021 FIXED	DHARAMPAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
19	Bail Appln./1007/2021 FIXED	MD. ROUSAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
20	Bail Appln./1078/2021 FIXED	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
21	Bail Appln./1143/2021 FIXED	MAHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
22	Bail Appln./1198/2021 FIXED	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
23	Bail Appln./1206/2021 FIXED	EUSOB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>WITH</b>				
24	Bail Appln./1170/2021	SANOWAR TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
25	Bail Appln./1208/2021 FIXED	GULAB KUMAR SAH <b>Versus</b> N.C.B.	MS. J HAZARIKA MR M CHOUDHURY MR. P AHMED	MR. S C KEYAL SC, NCB
26	Bail Appln./1235/2021 FIXED	JATIN CHANDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
27	Bail Appln./1258/2021 FIXED	SMTI. MOJIRON BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
28	Bail Appln./1259/2021 SCANNED COPY OF CASE DIARY AND CHARGE SHEET, FIXED	MUMUNG VAIPHEI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
29	Bail Appln./1267/2021 SCANNED COPY OF CASE DIARY AND CHARGE SHEET, FIXED	AMAN RAI <b>Versus</b> THE STATE OF ASSAM	MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
30	Bail Appln./1271/2021 FIXED	NABJESH KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
31	Bail Appln./1279/2021 FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
32	Bail Appln./1295/2021 SCANNED COPY OF CASE DIARY, FIXED	SAJAL PAUL <b>Versus</b> THE STATE OF ASSAM	MS A DEVI MS P GOGOI MR. B KHAKHLARY	PP, ASSAM

33	Bail Appln./1318/2021 FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
	<b>WITH</b>			
34	Bail Appln./1256/2021	MAHAMMAD ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
35	Bail Appln./1323/2021 FIXED	LAL SINGHBASUMATARY @ BONGURU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR MR. M P SARMA MR. A BORO	PP, ASSAM
36	Bail Appln./1326/2021 FIXED	SARIF UDDIN @ SAIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
37	Bail Appln./1417/2021 FIXED	AKKASH ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
38	Bail Appln./1426/2021 FIXED	GONI ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
39	Bail Appln./1427/2021 FIXED	MOHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S JAFRI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
40	AB/861/2021 FIXED	MD. SIFATULLAH AHMED <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
41	AB/1125/2021 B/O	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
42	AB/1160/2021 FIXED	CHANDAN SONOWAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
43	AB/1237/2021 FIXED	INTAJ ALI <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN MR. M A LASKAR MR S AHMED	PP, ASSAM
	<b>WITH</b>			
44	AB/1717/2021	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
45	AB/1374/2021 FIXED	ABDUL HAI @ MADAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
46	AB/1385/2021 FIXED	SAHIJUL ALI @ SAIJUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
47	AB/1522/2021 FIXED	SANJIB RABHA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	PP, ASSAM
48	AB/1571/2021 FIXED	KASHEM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
49	AB/1691/2021 FIXED	ASIRUDDIN <b>Versus</b> THE STATE OF ASSAM E	MR. S C BISWAS MR. S SARKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
50	AB/1724/2021 FIXED	MD. MOJMUL ISLAM @ MAZMUL ISLAM @ BABU KHAN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. B K DAS MR H P GUWALA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 15**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/252/2016	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA	GA, ASSAM R 1-5 MR. D NATH,SC, P&RD
2	WP(C)/1310/2016	SMT. JUNUMA TALUKDAR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.R DEKA MR.N G KUNDU MR.P K R CHOUDHURY	MR.B K SHARMA SC, SOCIAL WELFARE
3	WP(C)/1760/2016	SMTI PARVINARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	MR.B K SARMA SC, SOCIAL WELFARE
4	WP(C)/1810/2016	SMTI PRANITA NAIDU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S DASGUPTA MS.M BORAH MR. M DAS MR. M K DAS MR.M K SHARMA MSA D KALITA	GA, ASSAM(R 1 & 2)
5	WP(C)/1900/2016	SMTI JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
6	WP(C)/2252/2016	NAGEN BARMAN @ NAGENDRA NATH BARMAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.I HUSSAIN MR.M I HUSSAIN MS.P AHMED	MR.A B CHOUDHURY MR. M .HALOI (SC, GMC) SC, GMC
7	WP(C)/2910/2016	MD. ABDUL KAIF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS.K K CHOUDHURY MR.S K TALUKDAR	GA, ASSAM MR.P S DEKA MR.U DUTTAR- 6and7 MR.K P GOGOI(R- 6&7)
8	WP(C)/3140/2016	DIGAMBAR SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS. N CHAKRABORTY	C.G.C. MR.B DEKA MR.P DEKA ASSTT.S.G.I.

9	WP(C)/6880/2016	SAMAN ALI SHEIKH and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M HUSSAIN MR.M ISLAM MR.A RASHID	GA, ASSAM(R-1-3) MR.I CHOUDHURY(R-5,6&7) MRR L CHUTIA(R-4) MR A SAIKIA(R-4) MS.B M BHUYANR-5,6,and7
10	WP(C)/5903/2017	DR. AMIT SWARNAKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	SC, APSC MR. B K DAS (R3) MR.B GOGOI MS. P DAS (R3) MR.B SINGH SC, HEALTH MR. S S GOSWAMI
11	WP(C)/6421/2018	BHASKAR JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B ISLAM MR. S HUSSAIN MR. A A MONDAL MR M HOQUE	GA, ASSAM SC, BTC
12	WP(C)/1780/2019	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W
13	WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M PHUKAN MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	SC, MINES AND MINERALS GOVT OF ASSAM SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1595/2019 <b>in</b> WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M PHUKAN	GA, ASSAM MR. S CHAMARIA MR. M ALI MR. A N SARMA
14	WP(C)/4475/2019	SARAT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
	<b>WITH</b>			
15	WP(C)/3402/2019	JAGADISH KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
	<b>WITH</b>			
16	WP(C)/3422/2019	IMRAN HUSSAIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H SARMA MR. A D CHOUDHURY MS. B SARMAH	GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b>			
17	WP(C)/3423/2019	MANABENDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR H SARMA MS. B SARMA MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/3276/2020 B/O	MANISHA DAS GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
	<b>WITH</b>			
19	WP(C)/7365/2019	DIPANKAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
20	WP(C)/345/2021 B/O	AJANTA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, TET GA, ASSAM MS. P CHAKRABORTY (SC, SEC EDU., R-1,5)
	<b>WITH</b>			
21	WP(C)/409/2021	GITANJALI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
	<b>WITH</b>			
22	WP(C)/457/2021	MANASH JYOTI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	SC, SEC. EDU. SC, SEC. EDU. SC, TET GA, ASSAM

23	<b>WITH</b> WP(C)/622/2021	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, ELEM. EDU GA, ASSAM
24	<b>WITH</b> WP(C)/646/2021	RATUL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
25	<b>WITH</b> WP(C)/662/2021	SNEHALATA ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA	SC, RMSA SC, RMSA SC, TET GA, ASSAM
26	<b>WITH</b> WP(C)/664/2021	MAHESH RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R R KAUSHIK	SC, SEC. EDU. GA, ASSAM
27	<b>WITH</b> WP(C)/670/2021	PARTHA NARAYAN SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, RMSA GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
2	WP(C)/5562/2017	INAMUL HAQUE CHOUDHURY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A KHANIKAR MR.B KALITA	MR.M K CHOUDHURY MR.D N BHATTACHARJEE(R- 2,3&4) ASSTT.S.G.I. MR.D DEY(R- 2,3&4) SC, IOC
3	WP(C)/367/2020	ASHOK MOTORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, FOREST SC, PCB
4	WP(C)/1088/2020	AMRIT SINGH DHILLON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR DIFENSO M	GA, ASSAM MR. S NATH MR D DEKA
	<b>WITH</b> I.A.(Civil)/837/2021 <b>in</b> WP(C)/1088/2020	AMRIT SINGH DHILLON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY	GA, ASSAM SC, EDU
5	WP(C)/1133/2020	MANIK BEPARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	GA, ASSAM
6	WP(C)/1211/2020	BELA DAS @ BALA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR. A K AZAD	GA, ASSAM SC, FOREST SC, FINANCE
7	WP(C)/1225/2020	PORIMAL KUMAR BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR. A BASUMATARY	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
8	WP(C)/1922/2020	ASANGLA YIMCHUNGER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	GA, ASSAM (R1,2,4TO6) SC, FOREST

9	WP(C)/4543/2020 B/O	GULAB DUGAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
10	WP(C)/4679/2020	ADITYA DOWARAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. SC, WATER RESOURCE MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	
11	WP(C)/5308/2020 CAVT. NO.07762/020, WITH CAVT. 776/20	MAKSUD AHMED MAZUMDER <b>Versus</b> FOOD CORPORATION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	MR B K SINGH SC, F C I FOR CAVEATOR
12	WP(C)/1191/2021 WITH WP(C)/4899/2019 (D/O)	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	GA, ASSAM MR. S KATAKI (R-5) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5)
	<b>WITH</b> I.A.(Civil)/612/2021 <b>in</b> WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. <b>Versus</b> M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI
13	WP(C)/2477/2021 CAVT. NO.00792/021,	KUSUMPUR PAKARIA MATCHYAJIBI SS LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM FOR CAVEATOR MR. M K CHOUDHURY
	<b>WITH</b>			
14	WP(C)/763/2021 CAVT. NO. 00792/021,	NO. 36/38 TEPARI SONAI MORISUTI MIN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. M SARMA FOR CAVEATOR
15	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
		<b>ORDERS</b>		
16	WP(C)/6972/2017	MUSSTT. SOREBHAN NESSA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
17	Cont.Cas(C)/370/2020	ALINA SAHARIAH <b>Versus</b> RAJESH PRASAD AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MR. R BORPUJARI MS. N BORDOLOI MS. N BORDOLOI
18	WP(C)/680/2020	NARAYAN PRASAD SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. H P NEOG	SC, PWD SC. EDU.
19	WP(C)/1384/2020	CENTRAL ADMINISTRATIVE TRIBUNAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR	GA, ASSAM MR. A K DAS MR. M J GOGOI SC, REVENUE
20	WP(C)/2051/2020	BONDITA PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	Mr M U Ahmed MR. K R ISLAM	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS



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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,16th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CIVIL BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Tr.P.(C)./28/2021 B/O	PRANAMI BORAH <b>Versus</b> KAUSHIK BARUAH	MS N BEGUM MR. K SINGHA	
2	CRP(I/O)/60/2021 B/O	NIYAZ KHAN <b>Versus</b> SIPRA CHATTERJEE AND 3 ORS	MR S HUSSAIN MR S HUSSAIN	
<b><u>ADMISSION</u></b>				
3	CRP/175/2018	LAKHI PRASAD SHAHU <b>Versus</b> SURESH SINGH AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. P BORDOLOI (R1-R3)
4	CRP(I/O)/1/2021	SMT. RIMI PAUL <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
<b><u>BAIL HEARING</u></b>				
5	AB/747/2021	MOON AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
6	AB/1124/2021	MAZIBUR RAHMAN HAZARI @ MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
7	RSA/80/2019	SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
	<b>WITH</b> I.A.(Civil)/1244/2019 <b>in RSA/80/2019</b>	SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
8	RSA/219/2019	SRI AMRIT KALITA <b>Versus</b> SRI RAJANI KANTA KALITA AND 6 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR R BARUAH MR. T CHAKRABORTY MR. G MISHRA	MD S ALI MR A IKBAL MR. T CHAKRABORTY MS. M NATH

	<b>WITH</b> I.A.(Civil)/3306/2019 in RSA/219/2019	SRI AMRIT KALITA <b>Versus</b> SRI RAJANI KANTA KALITA AND 6 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR R BARUAH MR. T CHAKRABORTY MR. G MISHRA	
9	RSA/58/2021 B/O	ON THE DEATH OF AKONBABA HUSAIN, HIS LEGAL HEIRS MUSSTT. HAYATUN NISSA @ JYOTSNA BEGUM AND 13 ORS <b>Versus</b> ANANDA SAGAR DAS AND AND 23 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA MR G BHARADWAJ MR B DEORI	
<b>ORDERS</b>				
10	RSA/273/2013	ON THE DEATH OF DAUD ORANG HIS LEGAL HEIRS EMILDA ORANG and 5 ORS, <b>Versus</b> MANTU SAHA and 4 ORS.	MR.Z MUKIT MR.A SATTAR MR.R SAGAR MR.G UDDIN	MR.U K DAS MRS.B D SARMA
11	CRP(I/O)/402/2017	STATE BANK OF INDIA <b>Versus</b> M/S. HARE KRISHNA INDUSTRIES and 4 ORS.	MR.A DAS	
12	Review.Pet./52/2018 IN MAC.App./98/2012(D/O), WITH MACApp/92/2013(D/O) <b>WITH</b> I.A.(Civil)/1086/2019 in Review.Pet./52/2018	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI PURNIMA ROY AND 2 ORS,  PURNIMA ROY AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR. J SARMAH	
13	Review.Pet./155/2018 IN MAC.App./193/2013(D/O), Review. Pet./161/2017(D/O), WITH LCR	SMTI PUSPA MAHESWARI AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND ANR	MR. B K JAIN MS. O PHUKAN	MR S S SHARMA MR. R SARMA
14	I.A.(Civil)/1372/2018 WITH LCR, B/O in MACApp./309/2018 <b>WITH</b> MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
15	I.A.(CrI.)/585/2020 IN AB/1553/2020(D/O) in AB/1553/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD ALYAMAN FIRDUS AHMED AND ANR VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. N N JHA MR. J KHAN MR. M BERIA	MR. M DUTTA (R1) MR. A BORUA (R1) MR. T CHAKRABORTY (R2) PP, ASSAM
16	I.A.(Civil)/2200/2020 IN RSA/42/2006(D/O), WITH LCR in Review.Pet./7868/2020  <b>WITH</b> Review.Pet./7868/2020 (Filing Number)	MD. MAFIZUDDIN <b>Versus</b> ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS.  MD. MAFIZUDDIN <b>Versus</b> ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS. (B)	MR. A R SIKDAR MR N AHMED	MR. J AHMED MR A N AHMED MS A HUSSAIN
17	Review.Pet./53/2021 IN RSA/172/2006(D/O), WITH LCR	HEMAPRAVA PATOWARY AND 5 ORS <b>Versus</b> SRI MOHIT CHANDRA LAHKAR AND 5 ORS	MR D MAZUMDER MRS. P GOSWAMI	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI
18	<b>WITH</b> Review.Pet./188/2018	ON THE DEATH OF APPELLANT MUNINDRA SINGHA LAHKAR HIS LEGAL HEIRS RENUSHREE LAHKAR AND 3 ORS <b>Versus</b> SRI PRADIP KUMAR LAHKAR AND ANR	MR. S P ROY MR A K RAI MS. N RAI	MR. M K CHOUDHURY (R2) MR. A BARKATAKI (R2) MR. N BARUAH (R2) MR P BHARDWAJ (R2) MR. M SARMA (R2)
19	I.A.(Civil)/381/2021 in CRP(I/O)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. <b>Versus</b> ABDUL KUDDUS HAZARIKA @ BABU HAZIRIKA AND ANR.	MR D NANDI	MR. B PATHAK

**WITH**

CRP(I/O)/55/2020

ABDUS SATTAR SIKDAR AND 5 ORS.

MS P SARMAH  
MR D NANDI

MR. B PATHAK

**Versus**

ABDUL KUDDUS HAZARIKA @ BABU  
HAZARIKA AND ANR

RANJU HANDIQUE

A G CHOUDHURY

MR. A DUTTA

**Versus**

UNITED INDIA INSURANCE CO. LTD. AND  
3 ORS.

20 I.A.(Civil)/1054/2021  
B/O  
in MACApp./98/2021

**WITH**

MACApp./98/2021

M/S UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
SMTI. RANJU HANDIQUE AND 3 ORS

MD. A AHMED  
MRS. P M DUTTA

A G CHOUDHURY

**WITH**

I.A.(Civil)/774/2021  
in MACApp./98/2021

M/S UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
SMTI. RANJU HANDIQUE AND 3 ORS

MD. A AHMED  
MRS. P M DUTTA

A G CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021